

234
1103

OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

7274-7277
No. _____/Training/Gaz./DJ West/2019

Dated 11/3/19

Copy of letter alongwith its enclosure forwarded for information and necessary action to :-

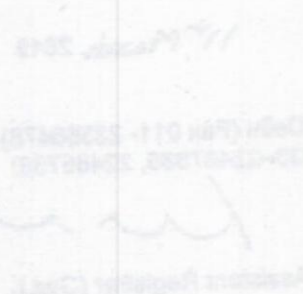
1. The Ld. Judicial Officer concerned of West District, Tis Hazari Court, Delhi.
2. The Ld. Officer-In-charge, Pool Cars, Tis Hazari Courts, Delhi.
3. The PRO, Tis Hazari Courts, Delhi.
4. PS to Ld. District & Sessions Judge, West, Tis Hazari Courts, Delhi.
5. The Website Committee, (English/Hindi), Tis Hazari Courts, Delhi.

(Dr. Archana Sinha)
Officer Incharge (Judicial Branch)/
Additional Sessions Judge-06



Date of Programme	Name of the Programme	Name of the Judicial Officer
14.03.2019	Judicial	Dr. Archana Sinha


Assistant Registrar (West)
Tis Hazari Courts


Assistant Registrar (West)
Tis Hazari Courts



11/3

11.5.19

IN THE HIGH COURT OF DELHI AT NEW DELHI

No. 938 /DHC/Gaz/G-4/2019

From :

The Registrar General,
High Court of Delhi,
New Delhi.

To

The District & Sessions Judge,
West District,
Tis Hazari Courts,
Delhi.

New Delhi, dated, the 11th, March, 2019

Sub : Nomination of Judicial Officer for conducting One Day Referral Judges Training Programme, under the aegis of the Mediation & Conciliation Project Committee, Supreme Court of India (MCPC).

Sir

I am directed to forward herewith a copy of letter dated 05.03.2019 of the Additional Registrar & Member Secretary, MCPC, Supreme Court of India, New Delhi, on the above subject, and to say that the following officer of DHJS has been granted permission for conducting One Day Referral Judges Training Programme, as per the details given below:

Sl. No	Name of the Judicial Officer	Venue of the Programme	Date of Programme
1.	Ms. Nirja Bhatia, ASJ-3, West District, Tis Hazari Courts, Delhi	West Bengal Judicial Academy, Kolkata	14.03.2019

I am, therefore, to request you to kindly inform the concerned judicial officer under your control accordingly.

Yours faithfully,

(Jugal Kishore)
Assistant Registrar (Gaz.I)
for Registrar General

Encl. No. 938 /DHC/Gaz/G-4/2019

Dated :

11th March 2019

Copy forwarded for information and necessary action to: -

- (1) The Member Secretary, MCPC, Supreme Court of India, New Delhi (Fax 011- 23386478)
- (2) The Registrar General, High Court of Calcutta, Kolkata (Fax: 033-22487835, 22488736)

Assistant Registrar (Gaz.I)

D & S (W)
11/3/19

o/c (Tide) W



MEDIATION AND CONCILIATION PROJECT COMMITTEE (MCPC)

Member Secretary,
MCPC

Dharmender Rana,
Additional Registrar
Supreme Court of India

Address:
Old Building,
Supreme Court of India,
New Delhi-110001.

Telephone:
011-23673970
e-mail: mcpc@scj.nic.in

128 /MCPC/2019

5th March, 2019

The Ld. Registrar General,
Delhi High Court,
Sher Shah Marg,
New Delhi.

Respected Sir,

It is humbly submitted that following officer of Delhi Higher Judicial Service has been nominated by MCPC for conducting a One Day Referral Judges Training Programme, scheduled to be held at West Bengal Judicial Academy, Kolkata under the aegis of Mediation and Conciliation Project Committee, Supreme Court of India (MCPC), as per the details given below:

S.No.	Name of Senior Trainer/Trainer/Potential Trainer	Date of Programme and Venue
1.	Ms. Nirja Bhatia	14 th March, 2019 West Bengal Judicial Academy, Kolkata One Day Referral Judges Training Programme

You are, therefore, requested to kindly accord necessary permission to the above-named Judicial Officer.

Thanking you,

DELHI HIGH COURT
Branch
Diary No. 1093
Dated 26-3-19

Yours sincerely,

Dharmender Rana

Copy to: Judge In-Charge, Delhi Mediation

Handwritten notes and signatures in the bottom left corner, including dates like 20/3/19 and 5/3/19, and initials like Rana and TR(432-2).